

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

301

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-12-2021 AT 10:30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: JUSTICE (RETD.) SMT. S. RAMATHILAGAM, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1180/CHE/2021

PETITION NUMBER : IBA/135/2020

NAME OF THE PETITIONER : Karur Vysya Bank Ltd

**NAME OF THE RESPONDENTS : Srinivasan Narayanan (IRP) of M/s Saravana Stores
Gold Palace Pvt Ltd**

UNDER SECTION : Sec 22(3)(a), 22(3)(b) R/w Sec 27(2) of IBC 2016

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IA(IBC)/1180(CHE)/2021 IN IBA/135/2020

ORDER

Counsel on Record for the Applicant Mr. N.P. Vijay Kumar is represented by Ld. Counsel Mr. R. Pradeep. Counsel for the Respondent is represented by Ld. Counsel Ms. Yashashwini. Learned CA Mr. Narayanan Srinivasan, IRP is also present.

On the confirmation received from IBBI for appointment of Mr. S. Palaniappan [Registration No. IBB1/IPA-001/IP-P00730/2017-2018/11207] as Resolution Professional in the place of Mr. Narayanan Srinivasan, IRP, this Adjudicating Authority hereby appoints Mr. S. Palaniappan as Resolution Professional.

Accordingly, this IA(IBC)/1180(CHE)/2021 stands **allowed**.

-Sd-

B. ANIL KUMAR
MEMBER (TECHNICAL)

-Sd-

Justice (Retd.) S. RAMATHILAGAM
MEMBER (JUDICIAL)

vs